# Name of the corporate debtor: CU ENERGIES LIMITED

CIN: U40106MP2016PLC040691

Date of commencement of CIRP 01-09-2025 (Commencement order dated 28-08-2025)

List of creditors as on: 22-09-2025 (Version 1)

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons)Regulations, 2016

Sl. No.	Category of creditor		nary of received		ry of claims mitted	Amount of contingent	Amount of claims not	Amount of claims under	Details in Annexure	Remar ks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	verification		
	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	NA	NIL
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	NA	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	NA	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	2,90,57,612	0	0	0	0	2,90,57,612	Annexure-I	NIL
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA	NIL
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA	NIL
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	NA	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	3,28,60,677	1	3,28,60,677	0	0	0	Annexure- II	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA	NIL
	Total	2	6,19,18,289	1	3,28,60,677	0	0	2,90,57,612		

\*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

## Navin Khandelwal

## Resolution Professional

In the matter of CU Energies Limited IBBI Reg. no. IBBI/IPA-001/IP-P00703/2017-18/11301

AFA valid till 31-12-2025

Process Specific Email ID: ibc.cuenergies@gmail.com

Registered Email ID: navink25@yahoo.com Address Reg. with IBBI: 206, Navneet Plaza,

Old Palasia, Indore 452018

#### Annexure-I

#### Name of the corporate debtor: CU ENERGIES LIMITED

CIN: U40106MP2016PLC040691

Date of commencement of CIRP 01-09-2025 (Commencement order dated 28-08-2025)

List of creditors as on: 22-09-2025 (Version 1)

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

Sl. No.	Name of creditor	Details of cl	aim received	Details of claim admitted							Amount of any	Amount of claim not	claim under	Remarks , if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	continge nt claim	mutual dues, that may be set- off		verification	
1	HPL Electric & Power Limited	15/09/2025	2,90,57,612	0	Unsecured	0	0	No	0.00%	NIL	NIL	0	2,90,57,612	
	Total		2,90,57,612	0	_							0	2,90,57,612	

<sup>\*</sup>Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

#### Annexure-II

## Name of the corporate debtor: CU ENERGIES LIMITED

CIN: U40106MP2016PLC040691

Date of commencement of CIRP 01-09-2025 (Commencement order dated 28-08-2025)

## List of creditors as on: 22-09-2025 (Version 1)

List of operational creditors (Other than Workmen and Employees and Government Dues)(Amount in INR)

Sl. No.	Name of cre ditor	Details of claim received Details of claim admitted								Amount of conti- ngent	Amount of any mutual dues, that		Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of Claim Covered covered by Related Voting					claim	may be set-off	uu			
				admitted		by security interest	guar- antee	party?	share in CoC					
1	HPL Electric & Power Limited	`	3,28,60,677	3,28,60,677	Operational dues	NIL	NIL	No	0.0%	NIL	NIL	-	-	
	Total		3,28,60,677	3,28,60,677								-	-	

\*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.